

In the National Company Law Tribunal, Jaipur

Item No. 207

CP No. (IB) – 303/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Shri Shailendra Bhandari

.....Applicant/Petitioners

VS.

Royal Buildsquare Pvt. Ltd.

.....Respondent

Order delivered on 18.12.2019

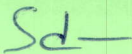
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Nikhil Yadav, Adv.

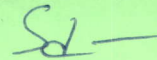
For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Financial Creditor. Serve notice on the Corporate Debtor within ten days. The additional affidavit filed by the applicant on the aspect of the limitation is taken on record. Post the matter to 24.01.2020.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**